

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 2424**  
(TO BE ANSWERED ON THE 8<sup>th</sup> August 2018)

**RANKING OF INDIAN AVIATION SECTOR**

2424. SHRI MAHESH PODDAR

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that International Civil Aviation Organisation (ICAO) has recently downgraded Indian aviation sector after its safety audit;
- (b) if so, the details thereof; and
- (c) the details of the steps Government has been taking to improve the ranking of Indian aviation sector in the parameters of ICAO and Federal Aviation Administration (FAA)?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Jayant Sinha)

- (a) & (b) ICAO does not assign any ranking to the country nor downgrades any country. The purpose of the ICAO audit is to ascertain that the country has an effective safety oversight system to meet its obligation as a signatory to the Chicago Convention, 1944.
- (c) Directorate General of Civil Aviation( DGCA) prepares corrective action plan to address the observations made by ICAO and FAA during the audit and takes action on the plan in a time bound manner.

\*\*\*\*\*